

## 7. KAMAREDDY

**8. KHAMMAM:**

|           |           |           |           |
|-----------|-----------|-----------|-----------|
| 251600100 | 251600216 | 251600636 | 251601379 |
| 251601602 | 251601624 | 251601978 | 251602295 |
| 251602345 | --        | --        | --        |

**9. KUMURAM BHEEM ASIFABAD**

251600384

**10. MAHABUBABAD:**

251601625

**11. MANCHERIAL**

|           |           |           |           |
|-----------|-----------|-----------|-----------|
| 251600377 | 251600599 | 251602159 | 251602160 |
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**12. MEDAK**

251600070

251600169

**13. MEDCHAL-MALKAJIGIRI**

251601134

251601627

**14. SESSIONS JUDGE, HYDERABAD**

251600277

251602063

**15. MULUGU**

251600484

**16. NALGONDA**

|           |           |           |           |
|-----------|-----------|-----------|-----------|
| 251600537 | 251601464 | 251601882 | 251601883 |
| 251601884 | 251602198 | 251602285 | 251602326 |

**17. NIZAMABAD**

251601226

251602097

*Sealed*  
23/9/2024

**18. PEDDAPALLI**

|           |           |
|-----------|-----------|
| 251600385 | 251601748 |
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**19. RANGAREDDY**

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|-----------|-----------|-----------|-----------|
| 251600209 | 251600361 | 251600560 | 251600767 |
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**20. SIDDIPET**

|           |           |
|-----------|-----------|
| 251600170 | 251601945 |
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**21. SURYAPET**

|           |           |
|-----------|-----------|
| 251600608 | 251601612 |
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**22. VIKARABAD**

|           |           |           |
|-----------|-----------|-----------|
| 251600218 | 251601743 | 251601986 |
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**23. WARANGAL**

|           |
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| 251601109 |
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**24. YADADRI BHONGIR**

|           |           |           |
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| 251600225 | 251601337 | 251601947 |
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**NOTE:**

1. The provisional selection of the above candidates is strictly subject to satisfaction of eligibility criteria, such as educational qualifications, community reservation and local status in accordance with the Telangana Public Employment (Organization of Social Cadres and Regulation of Direct Recruitment) Order, 2018 vide G.O.Ms.No. 124 dated 30.8.2018.

2. If any of the provisionally selected candidate does not fulfill the above requirement, he/she will be de-selected and the next meritorious candidate will be provisionally selected in that slot.

3. The candidates with the aforementioned said Hall Ticket Numbers shall be eligible for appointment to the service by direct recruitment unless he/she satisfies the following conditions, viz.,

- a) that he/she is of sound health, active habits, and free from any bodily defects or infirmities rendering him/her unfit for the service.

*S. S. S. S. S.*  
23/9/2018

- b) That his/her character and antecedents are such as to qualify him/her to such service.

4. All rights are reserved with the appointing authority to cancel the selection for appointment to the post at any stage, if any information furnished by the candidates found to be false at any later stage, and the candidates are liable for prosecution for furnishing such false information.

5. If the candidate furnishes wrong information with regard to category and caste, they shall not have any right subsequently for selection in that particular category, caste, etc., and in that aspect the appointing authority is not responsible for the lapse on the part of the candidate.

  
22/9/2015

**REGISTRAR (ADMINISTRATION)**  
**FAC. REGISTRAR (RECRUITMENT)**